NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(CA)-(CAA) 146(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Nachi Tool Technology Ltd. and Nachi Precision Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Ms. Shalini Sharma, Company Secretary for the Petitioner

ORDER

To come up on 21st December, 2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)

Member (J)